

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. C.P. (IB)/1138(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

**NAME OF THE PARTIES: Delta Total Facilities Private Limited**  
**V/s**  
**Jyoti Structures Ltd**  
**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Sonam Ghiya appeared for the Operational Creditor. Adv. Mohana appeared for the Corporate Debtor. List the matter on **30.04.2024** for filing written submissions.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

24.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**